

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **25.02.2026** (WEDNESDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 103/2026 For Stay IA No. 310/2026	Kalayani Steels Ltd Vs Southern Power Distribution Company of TG Ltd & Anr.	Mr. Thriyambak J Kannan	
2.	Comp App (AT) (CH) (Ins) No. 105/2026 For Condone Delay IA No. 318/2026	Additional Commissioner of Central Taxes Vs Uniply Decor Ltd & Anr	Ms. Revathi Manivannan	
3.	Comp App (AT) (CH) (Ins) No. 94/2026 For Stay IA No. 281/2026 For Exemption IA No. 282/2026 For Additional Docs IA No. 296/2026	Rajasekhar Reddy Jampala, Suspended Director, Shrushti Contech Pvt Ltd Vs Varahi Infra & Anr.	Mr. CV Shailandhran Mr. Ujjwal Jain	Mr. Srinivasaraju Chitrapu R1
4.	Comp App (AT) (CH) (Ins) No. 95/2026	Nova Castle Apartment Owners Association Vs K Parameswaran Nair, RP, Samson and Sons Builders & Developers Pvt Ltd & 2 Ors.  <b>WITH</b>	Mr. Bijoy P Pulipra	
5.	Comp App (AT) (CH) (Ins) No. 96/2026	Sanctuary Apartment Owners Association Vs K. Parameswaran Nair, RP, Samson and Sons Builders & Developers Pvt Ltd & 2 Ors.	Mr. Bijoy P Pulipra	
6.	Comp App (AT) (CH) No. 18/2026 Delay in refiling IA No. 311/2026	Prive Avion Alliances Private Limited Vs The Registrar of Companies, Karnataka & Anr	Mr. R. Inbaraju	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 101/2026 For Stay IA No. 305/2026  <b>(With defects)</b>	Ilyas Ghulam Hussain Ghouse & 6 Ors. Vs Venkata Chalam Varanasi, IRP of GVK Energy Ltd	Mr. Anant Merathia	
8.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026  <b>(With defects)</b>	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Finance Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja For Caveator
9.	Comp App (AT) (CH) No. 26/2026 For Additional Docs IA No. 306/2026  <b>(With defects)</b>	P Krishnam Raju Vs Dr. SKE Apparao & 18 Ors.	Mr. Avinash Krishnan Ravi	
10.	Comp App (AT) (CH) No. 27/2026 Delay in refiling IA No. 312/2026 To dispense with IA No. 313/2026  <b>(With defects)</b>	Adtheorem India Pvt Ltd & 3 Ors. Vs Registrar Of Companies Bengaluru	Ms. Vindhya Vasini	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors.  <b>WITH</b>	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
12.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors.  <b>WITH</b>	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
13.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

14.	IA No. 1549/2025 (For Condone Delay) & IA No. 1621/2025 (Delay in refiling) in Comp App (AT) (CH) No. 141/2025	Jose Thomas Vs JRT Rock Products Pvt Ltd & 11 Ors.	Mr. P Sanjay	
15.	Comp App (AT) (CH) (Ins) No. 06/2025 For Stay IA No. 26/2025 For Exemption IA No. 28/2025 For Additional Docs IA No. 29/2025	K. Sivalingam, RP of NCS Sugars Ltd. Vs The Competent Authority cum Deputy Collector, Mumbai & 7 Ors	Mr. Y Suryanarayana	Mr. Menon- R3
16.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No. 726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development (NABARD) & Anr.  <b>WITH</b>	Mr. Rohan Aloor	Mr. T Ravichandran R1
17.	IA No. 315/2026 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran R1
18.	IA No. 38/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 14/2026 For Stay IA No. 39/2026	Audit Officer Kerala State Goods and Services Tax Vs Dileep KP, RP,Jupiter Leys Pvt Ltd <b>WITH</b>	Mr. Jerin Asher Sojan	
19.	IA No. 41/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 15/2026 For Stay IA No. 42/2026	State Tax Officer Vs Dileep KP, RP,Jupiter Leys Pvt Ltd	Mr. Jerin Asher Sojan	
20.	IA No. 47/2026 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 17/2026 For Stay IA No. 46/2026	PV Mohammed Equbal Vs Tata Capital Ltd & Anr.  <b>WITH</b>	Mr. Vinay Mathew Joseph	
21.	IA No. 48/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 18/2026 For Stay IA No. 49/2026	Ponnuvalappil Zubair Vs Tata Capital Ltd & Anr.	Mr. Vinay Mathew Joseph	

22.	IA No. 203/2026 (Delay in refiling) IA No. 202/2026 (For Additional Docs.) In Comp App (AT) (CH) (Ins) No. 49/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026	Dr. Badri Prasad & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr.	Mr. Pawan Jhabakh	
23.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No. 606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. Arun Karthik Mohan	Mr.AG Sathyanarayana

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power and Telecommunication Ltd & 7 Ors	Mr. ML Ganesh	Mr. Ravi Rajagopalan R1 Mr. Bhagavath Krishnan R6 R7
25.	Comp App (AT) (CH) (Ins) No. 213/2023	Omkara Assets Reconstruction Pvt Ltd Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
26.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt Ltd Vs Aishwarya Heights Infra Pvt Ltd	Mr. Ricab Chand	Mr. Rahul Balaji
27.	Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt Ltd <b>WITH</b>	Mr.S Sathiyarayanan	
28.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Grains and Mills Pvt Ltd <b>WITH</b>	Mr.S Sathiyarayanan	
29.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Nutritions Pvt Ltd	Mr.S Sathiyarayanan	

30.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr	Mr. Varun Srinivasan	Mr. P Prashanth- R1
31.	Comp App (AT) (CH) (Ins) No. 280/2025	Govindaraja Mudaliar Sons Pvt Ltd Vs Invreco Pvt Ltd	Mr. Vancheeswara Iyer	Mr. Syed Afridi
32.	Comp App (AT) (CH) (Ins) No. 450/2025	Recap Ventures Pvt Ltd Vs ITI Limited	Ms. A Vidya	Mr. Ricab Chand
33.	Comp App (AT) (CH) (Ins) No. 40/2026 For Stay IA No. 100/2026	R Sadasivan Liquidator of Surana Industries Ltd (In Liquidation) Vs Ritesh Rai Suspended Director, RKKR Steels Pvt Ltd & Anr	Mr. J Manivannan	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	TA (AT) No. 51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd & 3 Ors. Vs M Kishan Rao & 42 Ors <b>WITH</b>	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan R2b, R2c Mr. Yogesh K Jagia R1, R2a, R2d, R5- R10
35.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
36.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional Docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. <b>WITH</b>	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7, R8 & R9
37.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishnan & Anr. Vs K Balagangadharan & 11 Ors. <b>WITH</b>	Mr. Saiby Jose	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
38.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11

39.	TA (AT) No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt Ltd Vs Edelweiss Rural & Corporate Services Ltd	Mr. Pranay Sohini	Mr. Prasanth A
40.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr.T Durga Prasad, PCS
41.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt Ltd Vs Aishwarya Business Corporation Pvt Ltd	Mr. Gursat Singh	Mr. John T Sebastian
42.	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal
43.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt Ltd	Mr. EK Kumaresan	Mr. M Sivavarthan

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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